

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.01.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2166 of 2020 in Comp. App. (AT) (Ins) No. 1056 of 2019	Rajesh Goyal. Vs. Babita Gupta & Ors.	Sandeep Bhuraria	Sudeep Shrolriya-R1,2&3 Rishabh Jain-IRP Kumar Shivam

11:00 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Case)

2.	Comp. App. (AT) (Ins) No. 1060 of 2020	Himadri Foods Ltd. Vs. Credit Suisse Funds AG.	Amey Hadwale	Aditya Narayan Mahajan
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For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 777 of 2020	Mukul Agarwal Vs. Royale Resinex Pvt. Ltd.	Arun Srivastava	Bharat Arora-R1 Manish Kr. Agarwal-IRP R. K. Gupta-IRP
4.	Comp. App. (AT) (Ins) No. 835 of 2020	The Alternate Fuels Vs. JBF Petrochemicals Ltd.	Abhishek Baid	Shiv Kumar Suri
5.	Comp. App (AT) (Ins) No. 883 of 2020	Sri Gomathi Energy Pvt. Ltd. Vs. L.K. Sivaramakrishnan	Divya Roy	Chitranshul A. Sinha
6.	Comp. App (AT) (Ins) No. 908 of 2020	Hero Fincorp Ltd. Vs. Liquidator of TAG Offshore Ltd.	Aditya Prasad	Ashish Prasad
7.	Comp. App (AT) (Ins) No. 921 of 2020	Commercial Tax Department Government of Rajasthan Vs. Ebix Software India Pvt. Ltd.	Vishal Meghwal	Mahima Singh Gautam Swarup

8.	Comp. App. (AT) (Ins) No. 978 of 2020	K. Sailendra & Ors. Vs. Aayusiddhi Life Sciences Pvt. Ltd. & Ors.	Srinivasaraju Chitrapu	
9.	Comp. App. (AT) (Ins) No. 1014 of 2020	Kailash Devbuild (India) Pvt. Ltd. Vs. Inox Wind Infrastructure Services Ltd.	Anshuman Shrivastava	
10.	Comp. App. (AT) (Ins) No. 1059 of 2020	Prudent ARC Ltd. Vs. Uranus Softech Pvt. Ltd. & Anr.	Sumesh Dhawan	Iram Hassan-R1 Siddharth Barua-R2

For Hearing

11.	Comp. App. (AT) (Ins) No. 416 of 2020	Gulabchand Jain Vs. Punjab national Bank & Anr.	Rajesh Bohra	Atul Sharma Shivanshu-R1 R.D. Choudhary-R2
12.	Comp. App. (AT) (Ins) No. 619 of 2020	Singireddy Reddy Bharath alias Bharath Reddy Vs. Zentora Overseas Careers Pvt. Ltd. & Anr.	Rajat Kapoor	Palak Rohmetra-R2 Padmasri Appanna- IRP
13.	Comp. App. (AT) (Ins) No. 743 of 2020	Arvind Garg Liquidator of Carnation Auto India Pvt. Ltd. Vs. Jagdish Khattar & Ors.	Arvind Garg	Mukund Rawat-R1, R2, R3, R7, R11, R13, R14 & R16 Niharika Nagrath-R6 Sidharth Arora-R8 Antony R. Julian-R4, R5 & R10 Satyendra Kr. Rai-R9

12:00 Noon

For Hearing

14.	Comp. App. (AT) (Ins) No. 647 of 2020	Nishaat Saleem Vs. Skylark Ithaca Buyers Welfare Association and Anr. With	Mahesh Thakur	Rajat Agnihotri Abhishek Anand Neeha Nagpal Nikhil Jain-RP Sudhanshu Prakash- R3
15.	Comp. App. (AT) (Ins) No. 682 of 2020 & I.A. No. 2327 of 2020	ICICI Bank Ltd. Vs. Skylark Ithaca Buyers Welfare Association & Ors. With	Abhishek Anand	Aman Choudhary Abhishek Anand Neeha Nagpal Nikhil Jain-RP Sudhanshu Prakash- R3
16.	Contempt Case (AT) No. 31 of 2020 in Comp. App. (AT) (Ins) No. 647 & 682 of 2020	Ramanathan Bhuvaneshwari Resolution Professional of Skylark Mansions Pvt. Ltd. Vs. Nishat Saleem & Anr.	Rajnish Sinha	

02:00 PM

For Admission (After Notice)

17.	Comp. App. (AT) (Ins) No. 1098 of 2020	Saboo Tor Pvt. Ltd. Vs. Sanjay Gupta & Anr.	Harshit Agarwal	Abhishek Anand-R1
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For Hearing

18.	Contempt Case (AT) No. 07 of 2019 in Comp. App. (AT) (Ins) No. 552 of 2018 Part Heard	Gandhar Oil Refinery (India) Ltd. Vs. Raghu Rama Krishna Raju & Anr. With	Nitin Saravanan	Anirudh Wadhwa-RP Abhishek Sharma-R4 Alok Dhir
19.	Contempt Case (AT) No. 08 of 2019 in Comp. App. (AT) (Ins) No. 553 of 2018 Part Heard	Gandhar Oil Refinery (India) Ltd. Vs. Raghu Rama Krishna Raju & Ors.	Nitin Saravanan	Nithin Saravanan Anirudh Wadhwa-RP Yogesh Kumar Jagia

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**